

Date 15.05.2021

NOTICE FOR TENDER

Commercial Court, Alipore, South 24 Parganas
12, Biplabi Kanailal Bhattacharjee Sarani, Minority Building, 2nd Floor
Kolkata- 700027.

Quotations are invited in sealed envelope from reputed organizations/agencies in physical/scanned form for supply and installation of CCTV Surveillance System including all necessary equipment in the e-Sevakendra/Mediation Centre of this Court situated at the Ground Floor of this Building, connecting this Office situated at the 2nd Floor of this Building, for proper surveillance of the said room which shall include various valuable electronic articles.

The quotation containing the lowest rate including GST shall be accepted.

Quotation is to be submitted to the Office of the undersigned by **2:30** p.m. on or before **24.05.2021** physically or through the following Email ID:

1. commercialcourtalipore@gmail.com
2. commercial.alipore@indiancourts.nic.in

Sd/-

Judge

Commercial Court at Alipore
For South 24 Parganas, Purba Medinipore
and Paschim Medinipore

No. *212(4)/2021*

Dated *15.05.2021*

Copy forwarded with a request to kindly publish this order in the concerned websites and also in the notice boards of the concerned offices to:-

1. The Ld. Registrar, Commercial Courts Division, High Court at Calcutta.
2. The Ld. District Judge, South 24 Parganas, Alipore,
3. The District Magistrate, South 24 Parganas, Alipore,
4. Office copy.

[Signature]
Judge

Commercial Court at Alipore
For South 24 Parganas, Purba Medinipore
and Paschim Medinipore
Judge
Commercial Court at Alipore